

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.417

**CA/438/ND/2022, CA/90/ND/2022, CA/70/ND/2022, CA
/181/ND/2022, CA /180/ND/2022 IN CP/84/ND/2020**

IN THE MATTER OF:

Pardeep Singh Deswal	...	Applicant
Versus		
Pooja Roller Floor Mills Private Ltd	...	Respondent

Order under Section 271-273.

Order delivered on 14.03.2023

Coram:

**Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	Mr. Neeraj Kr. Gupta, Adv.
For Respondent No.2	:	Mr. Prateek Gupta, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 25.04.2023.

**Sd/-
(Court Officer)**